

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**ORIGINAL APPLICATION NO.060/01353/2017 &
MA NO.060/01718/2017**

Chandigarh, this the 14th day of November, 2017

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**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

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1. Sukhdev Swami, age 32 years, S/o Sh. Jawahar Dass Swami, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram, R/o # V&PO Rajasar Bikan, Tehsil Sardarshahar, District Churu, Rajasthan, Group-C.
2. Suman Malik, age 32 years, D/o Sh. R.K. Malik, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram, R/o C/o Ch. Karan Singh # 142/11, extended Lal Dora, Bazaar Road, V&PO Kanjhawala, Delhi 110081, Group-C.
3. Daula Ram Bajiya, age 30 years, S/o Sh. Jagdish Prasad, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram, R/o # 3, Near Mayur Garden, Vaishali Nagar, Sikar, Rajasthan, Group-C.
4. Subhash Chander, age 34 years, S/o Sh. Sultan Singh, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Faridabad, R/o V&PO Netharana, Tehsil Bhadra, District Hanumangarh, Rajasthan 335504, Group-C.
5. Shalu Rani, age 32 years, D/o Sh. Prem Kumar, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram, R/o # Q.No.2, Type-III, ESIC Hospital Campus, Sector 9-A, Gurugram (Haryana), Group-C.
6. Subhash Chandra Duhwal, age 31 years, S/o Sh. Harlal Singh, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram,

R/o Village Gyanpura, Post Office Malikpur via Bawari, Tehsil Khandela, District Sikar, Rajasthan 332411, Group-C.

7. Sangeeta Mahawar, age 30 years, D/o Sh. Harbhajan Mahawar, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram, R/o Q.No.331, Type-B, 3rd Floor, ESIC Hospital, IMT Manesar (Haryana), Group-C.
8. Meenu, age 33 years, D/o Sh. Tek Chand, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Manesar, R/o # 35/2, Ambedkar Nagar, Gurugram (Haryana), Group-C.
9. Rekha, age 33 years, D/o Sh. Ved Ram, working as Nursing Sister, Office of Medical Superintendent, ESIC Model Hospital, Sector 9-A, Gurugram, R/o Q.No.19, Type 3, ESIC Campus, Sector 9-A, Gurugram (Haryana), Group-C.

....APPLICANTS

(Present: Mr. Barjesh Mittal, Advocate)

VERSUS

1. Employees State Insurance Corporation, Head Quarters Office, Panchdeep Bhawan, C.I.G. Marg, New Delhi through its Director General.
2. Deputy Medical Commissioner (ME-I), ESIC HQ, Panchdeep Bhawan, C.I.G. Marg, New Delhi.
3. Medical Superintendent, Employees State Insurance Corporation College and Hospital, NIT, NH-3, Faridabad (Haryana) 121001.
4. Dean, Employees State Insurance Corporation, Medical College, NIT-3, Faridabad (Haryana).

....RESPONDENTS

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

MA No.060/01718/2017

Heard.

Taking into consideration, the common cause of action, similar nature of relief claimed, common interest in the matter, and for the reasons mentioned therein, the Miscellaneous Application (MA) is allowed. The applicants are permitted to join together to file the instant single application, as prayed for.

OA NO.060/01353/2017

The main contention of learned counsel, at this stage, is that, although the applicants have issued legal notice dated 10.09.2017 (Annexure A-10), for redressal of their grievances, but no decision has yet been taken on it by the Competent Authority.

Having heard the learned counsel for the applicants, having gone through the record with his valuable help, and without expressing any opinion on merits, lest it may prejudice the case of either side, the main instant Original Application (OA) is disposed of with the direction to the Competent Authority amongst the respondents to sympathetically consider and decide the prayer of the applicant contained in the indicated legal notice, by passing a speaking / reasoned order and in accordance with law, within a period of two months from the date of receipt of certified copy of this order.

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(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 14.11.2017.

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